

CCA.178/05

in

O.A.No.1226/04

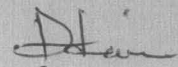
10.01.06

Hon' Mr. D.R. Tiwari, A.M.

Hon' Mr. K.B.S. Rajan, J.M.

Sri Sudama Ram, counsel for the applicant. Counsel for the applicant seeks permission to withdraw the CCP.No.178/05. He is permitted to do so. CCP.No.178/05 is dismissed as withdrawn. The counsel for the applicant is given liberty, if so advised, to approach the appropriate forum for redressal of his grievances.


J.M.


A.M.

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